HIGH COURT OF ANDHRA PRADESH AT AMARAVATI

ABSTRACT

DISTRICT JUDGES - Transfers and Postings of District Judges - **ORDERS** - **ISSUED**.

ROC.NO.687/2019-B.SPL.

NOTIFICATION NO.586-B.SPL.

DATED:06.09.2019.

The High Court made the following Transfers and Postings of District Judges:-

The District and Sessions Judges mentioned in Column Number 2 are posted to the stations/posts mentioned in Column Number 3 of the corresponding row. The officers mentioned in column number 2 are directed to handover charge of their post(s) and also the posts which they have been holding in full additional charge, to the officers mentioned in Column Number 4 of the corresponding row, as directed hereunder, and get themselves relieved and proceed to their new stations/posts and take charge of their respective posts and also the posts which his/her predecessor was holding full additional charge, from the officers mentioned in Column Number 5.

SL NO.	NAME AND DESIGNATION OF THE OFFICER	POSTED AS	HAND OVER CHARGE OF HIS/HER POST TO	TAKE CHARGE OF HIS/HER POST FROM
(1)	(2)	(3)	(4)	(5)
1.	Smt. K.Sudhamani, II Addl. District and Sessions Judge, Amalapuram, East Godavari District.	Judge, Family Court-cum-III Addl. District and Sessions Judge, Vizianagaram (post kept vacant	III Addl. District and Sessions Judge, Kakinada, East Godavari District.	Special Judge for trial of cases under SCs and STs (POA) Act-cum-IV Addl. District and Sessions Judge, Vizianagaram.
2.	Sri T.Mallikarjuna Rao, X Addl. District and Sessions Judge, Gurazala, Guntur District.	I Addl. District and Sessions Judge, Eluru, West Godavari District (post kept vacant)	XIII Addl. District and Sessions Judge, Narsaraopet, Guntur District.	Prl. District and Sessions Judge, Eluru, West Godavari District.
3.	Sri R.V.V.S.Murali Krishna, IV Addl. District and Sessions Judge, Tanuku, West Godavari District.	VII Addl. District and Sessions Judge-cum-Special Court for trial of Offences against Women, Visakhapatnam (post kept vacant)	III Addl. District and Sessions Judge, Bhimavaram, West Godavari District.	Special Judge for trial of cases under SCs and STs (POA) Act-cum-XI Addl. District and Sessions Judge, Visakhapatnam.

The officers mentioned in Column Number 4 will be in full additional charge of the post(s) mentioned in Column Number 2, till the substitute posted takes charge/until further orders.

- NOTE: 1. The officers who are transferred shall get themselves relived from their present posts on or before 11.09.2019 and take charge of their new posts on or before 16.09.2019 without fail.
 - 2. In case, the officers from whom they have to take charge or to whom they have to handover charge, are on leave or absent for any other reason, the concerned Prl. District and Sessions Judge, shall make alternative arrangements, intimating the same to the High Court.
 - 3. Smt. K.Sudhamani, Sri T.Mallikarjuna Rao and Sri R.V.V.S.Murali Krishna are not entitled to draw transfer grant/disturbance allowance, transfer T.A. and other consequential benefits since the officers are transferred to the present station at their request.
 - 4. The Order placed in the High Court's Website http://hc.ap.nic.in and the downloaded copy from the web site is valid for relieving and joining duty.

REGISTRAR (I.T-CUM-C.P.C.)
FAC REGISTRAR (VIGILANCE)

To

- 1. The Officers and Incharge Officers concerned.
- 2. The Prl. Secretary to Hon'ble the **Acting Chief Justice** and Personal Secretaries to Hon'ble Judges (for placing before their Lordships kind perusal).
- 3. The Registrar General and Other Registrars, High Court of Andhra Pradesh.
- 4. The Registrar, I.T-cum-Central Project Coordinator, High Court of Andhra Pradesh (with a request to direct the concerned to upload the proceedings in the High Court's Website)
- 5. The Secretary to Government, Law (L.A & J SC.F), Department, Government of Andhra Pradesh, Amaravathi.
- The Member Secretary, Andhra Pradesh State Legal Services Authority, Amaravathi.
- 7. The Secretary, Andhra Pradesh High Court Legal Services Committee, Amaravathi.

- 8. THE PRL. DISTRICT AND SESSIONS JUDGES:
 East Godavari at Rajamahendravaram, Viziaangaram, Guntur, West Godavari at Eluru and Visakhapatnam.
- 9. THE I ADDL. DISTRICT AND SESSIONS JUDGES
 East Godavari at Rajamahendravaram, Viziaangaram, Guntur, West
 Godavari at Eluru and Visakhapatnam.
- 10. The Pay and Accounts Officer, Andhra Pradesh.
- 11. THE DISTRICT TREASURY OFFICERS: (with a request to communicate the same to the concerned Sub-Treasury Officers)
 Kakinada, Viziaangaram, Guntur, Eluru and Visakhapatnam.

12. THE SECTION OFFICERS:-

(a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, (j) Special Officers Section, High Court of Andhra Pradesh, Amaravati.